Annexure-3

Name of the corporate debtor: REDHU FARMS PRIVATE LIMITED; Date of commencement of CIRP: 30.03.2023; List of creditors as on:20.04.2023

In accordance with Section 25(2) (e), IBC ,2016

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

	•	Sl. No.	
		SI. No. Name of creditor	
		Date of receipt	Deta
		Amount claimed (₹	Details of claim received
		Amount of claim admitted (₹)	Details of claim admittee
		Nature of claim	
		Amount claimed (₹) Amount of claim Nature of Amount covered by Amount claim security interest (₹) g	
		Amount covered by guarantee (₹)	admitted
-		Whether related party?	
		% voting share in CoC	
		Amount of continge nt claim	
-	-	Amount of any mutual continge nt dues, that claim may be set-	Amount of
ı		Amount of claim not admitted	
		Amount of claim Remarks, if under verification any	
		Remarks, if any	

